

- (b) AYCL - 15152
HCL - 2280
TCIL - 167

- (c) Yes, Sir.

CAG objection on entitlement of PSU Employees

†106. SHRI BHAGAT SINGH KOSHYARI : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the employees of Public Sector Undertakings (PSUs) are entitled to reimbursement of expenses incurred by them on the maintenance and repairing of their own houses;
- (b) if so, the details thereof;
- (c) whether the office of the Comptroller and Auditor General (CAG) of India has raised objection on payment of such expenses of employees; and
- (d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI A. SAI PRATHAP) : (a) No, Sir.

- (b) Question does not arise.

(c) and (d) The Comptroller and Auditor General of India (C&AG) had raised the issue of reimbursement of expenditure to the executives of CPSEs towards repair and maintenance of leased accommodation provided to them by their CPSEs, over and above the lease rent paid to lessor. Government, after considering C&AG's observations issued instructions *vide* O.M. dated 20.05.2009, prohibiting reimbursement of any amount to executives towards repair and maintenance of leased accommodation provided to them.

Provision of Panchayat Ghars

107. SHRI R. C. SINGH : Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether nearly 60,000 Panchayats do not have Panchayat Ghars in the country;

†Original notice of the question was received in Hindi.

- (b) if so, the details of Panchayats, which do not have Panchayat Ghars, district-wise;
- (c) how the Ministry is helping States which do not have Panchayat Ghars under Rashtriya Gram Swaraj Yojana and other Schemes;
- (d) whether any assistance has been provided for Panchayat Ghars under Backward Regions Grant Fund; and
- (e) if so, the details thereof, with a particular reference to Andhra Pradesh?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH) : (a) Yes, Sir.

(b) State-wise details of number of Gram Panchayats which do not have Panchayat Ghars are given in Statement-I (*See below*). District-wise details are not available.

(c) to (e) The Ministry of Panchayati Raj implements the scheme of Backward Regions Grant Fund in 250 Districts of 27 States including 13 Districts in Andhra Pradesh for redressing regional imbalances. The funds under the scheme are united in nature and are being utilised as per the District Plan prepared by Panchayati Raj Institutions and Urban Local Bodies and Panchayat Ghars are one of the items for which the grants are being utilised. Panchayat Ghars are also funded through a small component of Infrastructure Development under the scheme of Rashtriya Gram Swaraj Yojana. Details of funds released to various States including Andhra Pradesh during the current Financial Year under BRGF and RGSY are given in Statement-II (*See below*). Government of Andhra Pradesh have not sought any grants under RGSY for construction of GP Ghars so far.

Statement-I

Gram Panchayats having/Not having Panchayat Ghars
(In respect of States/UTs covered under Part - IX of the Constitution)
(As on 31st January, 2011)

Sl.No.	State/UT	No. of GPs	No. of GPs having Panchayat Ghars	No. of GPs having no Panchayat Ghars
1	2	3	4	5
1	Andhra Pradesh	21808	16645	5163
2	Arunachal Pradesh	1646	1646	0

1	2	3	4	5
3	Assam	2196	1574	622
4	Bihar	8463	5328	3135
5	Chhattisgarh	9820	9654	166
6	Goa	183	177	6
7	Gujarat	13735	13682	53
8	Haryana	6155	2200	3955
9	Himachal Pradesh	3243	1142	2101
10	Jharkhand	4562	2007	2555
11	Karnataka	5628	5256	372
12	Kerala	999	979	20
13	Madhya Pradesh	23012	19378	3634
14	Maharashtra	27920	22737	5183
15	Manipur	165	165	0
16	Orissa	6234	5833	401
17	Punjab	12800	5618	7182
18	Rajasthan	9166	9041	125
19	Sikkim	166	166	0
20	Tamil Nadu	12618	12618	0
21	Tripura	1038	999	39
22	Uttar Pradesh	52000	28984	23016
23	Uttarakhand	7227	7227	0
24	West Bengal	3351	3336	15
25	A & N Islands	67	67	0

1	2	3	4	5
26	Chandigarh	17	17	0
27	Dadra & Nagar Haveli	11	11	0
28	Daman & Diu	14	14	0
29	Lakshadweep	10	10	0
30	Puducherry	98	98	0
Total		234352	176609	61889

Statement-II

Allocation and Releases to the States under the Backward Regions Grant Fund (Development Grant) and Rashtriya Gram Swaraj Yojana (Infrastructure Development) during 2010-11 (as on 17.02.2010)

Amount in Rs. Crore

Sl.No.	State	BRGF Development Grant		RGSY (Infrastructure Development)
		Annual Allocation	Amount Released	Amount Released
1	2	3	4	5
1	Andhra Pradesh	335.28	335.34	—
2	Arunachal Pradesh	14.47	10.02	—
3	Assam	157.19	53.57	—
4	Bihar	602.99	397.95	—
5	Chhattisgarh	235.48	176.34	6.00
6	Gujarat	101.31	63.64	—
7	Haryana	28.44	37.53	—
8	Himachal Pradesh	28.50	28.50	—

1	2	3	4	5
9	Jammu & Kashmir	45.85	36.89	—
10	Jharkhand	322.56	148.01	—
11	Karnataka	103.17	69.51	4.00
12	Kerala	32.33	19.25	—
13	Madhya Pradesh	428.40	287.96	—
14	Maharashtra	253.57	235.96	—
15	Manipur	39.09	26.80	—
16	Meghalaya	37.01	27.15	—
17	Mizoram	22.98	21.45	—
18	Nagaland	37.05	22.22	—
19	Orissa	305.67	327.45	—
20	Punjab	15.65	11.82	—
21	Rajasthan	250.99	266.71	—
22	Sikkim	12.97	8.52	—
23	Tamil Nadu	108.04	108.04	—
24	Tripura	12.21	10.96	—
25	Uttar Pradesh	602.09	569.10	—
26	Uttarakhand	41.85	0.00	—
27	West Bengal	244.90	180.86	—
TOTAL		4420.04	3481.55	10.00

Panchayat elections

108. SHRI K.N. BALAGOPAL: Will the Minister of PANCHAYATI RAJ be pleased to state: